

Office Notes, Office Memorandum, Coram. Appearances, Tribunal's Order of directions and Registrar's Orders

Tribunal's Orders

Objection:-

Point of jurisdiction.

Per Tribunal,

Fixed for Admission hearing at Nagpur including point of jurisdiction on 21-7-89

Notice issued to the Applicant on dt 30.5.89
N.M.
30.5.89

File No. 403
Registrar

Notice dt. 30.5.89 served on Applicant on dt. 22/6/89

Dated: 21/7/89

Nagpur Camp.

Order dt. 21/7/89
Send to applicant on 14/9/89.

Delivered:
14/9/89.

Mr. C.T. Sukhdere, advocate for the applicant ^{fairly} states that this Tribunal has no jurisdiction in the matter. Consequently the office is directed to return the application to the applicant.

P. S. Chaudhary
(P.S. Chaudhary)
MCA

PSS
(P.S. Shah)
YC.